

Title: Regarding alleged irregularities committed by certain companies for receiving funds for the Ozone Depleting Substance Project from UNDP.

SHRIMATI RAJKUMARI RATNA SINGH (PRATAPGARH): Sir, the Ministry of Environment and Forests, Government of India, has issued a bulletin, *Montreal Protocol: India's success story. ... (Interruptions)*

अध्यक्ष महोदय : कुंवर अखिलेश सिंह जी, एक महिला बोल रही है। बोलने दीजिए।

â€¦ (ब्यवधान)

SHRIMATI RAJKUMARI RATNA SINGH : In this bulletin, the Government has written about the ozone depleting substances.

The UNDP has given the Government a lot of assistance so that these factories could be re-established and these ozone depleting substances could be phased out under a country programme. Our country has received over \$ 125 million from the UNDP to phase out these ozone depleting substances but over the past few years it has been brought to our notice that fictitious companies are also being given these funds. These fictitious companies are not fulfilling the guidelines of the Government; only the Chartered Accountant's reports are submitted and they do not fall within the format. So, I would request the Ministry of Environment and Forests of the Government of India to take steps to see that the right type of companies get these funds.